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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 385 of 2017 with CP No. 225/241/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

Name of the Company:

Abdul Nasir & Anr.

V/s.

Nafees Bakery Pvt. Ltd.

Section of the Companies Act:

Section 241 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. MONAAL J. DAVAWALA ADVOCATE PETITIONER Monad

2. AMITA S. DGGAI PRACTICING RESPONDENTS fuit.

COMPANY

SECRETARY

<u>ORDER</u>

Learned Advocate Mr. Monaal Davawala present for Petitioners. Learned PCS Ms. Amita Desai present for Respondents.

Rejoinder not filed by the petitioner in IA and in main petition.

Petitioner shall file rejoinder in main petition as well as IA serving a copy in advance to other side.

List the matter on 07.02.2018 for final hearing.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.